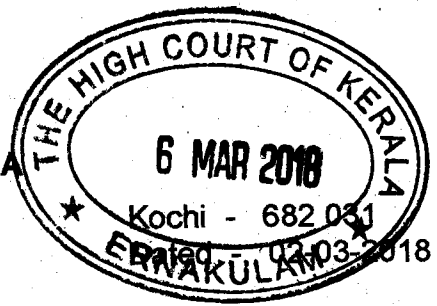


21736

THE HIGH COURT OF KERALA



PROCEEDINGS

Judiciary – Sitting arrangement in the Munsiff Court, Perumbavoor-orders issued

ORDER NO. B1(A)-63/2018

1. Sri.Manesh S.V., Nyayadhikari, Gram Nyayalaya, Vadavukode at Kolencherry is placed in full additional charge of Munsiff, Perumbavoor.

2. Smt.Mary Bindu Fernandez, Munsiff, Muvattupuzha will hand over additional charge of Munsiff, Perumbavoor to Sri.Manesh S.V., Nyayadhikari, Gram Nyayalaya, Vadavukode at Kolencherry.

Sri.Manesh S.V., is directed to conduct sitting in Munsiff's Court, Perumbavoor on Monday, Tuesday and Wednesday, every week, until further orders.



(By Order)


K Haripal
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
The District Judge and the Chief Judicial Magistrate of Ernakulam.
The Private Secretary to the Chief Justice, High Court.
The Private Secretary to Hon'ble Mr.Justice K.Surendra Mohan.
Sri.Manesh S.V., Nyayadhikari, Gram Nyayalaya, Vadavukode at Kolencherry.
Smt.Mary Bindu Fernandez, Munsiff, Muvattupuzha.
The Gram Nyayalaya, Vadavukode at Kolencherry.
The Munsiff Court, Perumbavoor.
The Munsiff Court, Muvattupuzha.
The Confidential Assistants to the Registrars, High Court.
The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.
The I.T. Section,High Court (For uploading in the Official Website).
The Kerala Judicial Academy, Athani, Aluva.
The Administrative Records Section, High Court (2 copies).
The File/Stock File.